

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
1st Floor, WTC Building, FKCCI Complex, K.G.Road,
BANGLORE-560009

COURT - 1

Customs Appeal No. 215 of 2009

(Arising out of Order-in-Original No.1/2008-Commr.-Adjn. Dated
18.12.2008 passed by the Commissioner of Central Excise
(Adjudication), Bangalore.)

Mr. P. V. Ramana Reddy,
Managing Director
M/s. Handum Industries Ltd.
Sy. No. 296/7/7, IDA
Bollaram
Jinnaram (Mandal)
Medak District – 502 325
Andhra Pradesh

....Applicants

Vs.

The Commissioner of Central Excise
(Adjn.)
V Floor
16/1, S.P.Complex
Lalbagh Road,
Bangalore – 560 027.

....Respondents

Appearance:

Shri B. V. Kumar, Advocate

....For Applicants

Mr. Dyamappa Airani,
Dy. Commissioner (AR)

.... For Respondents

CORAM:

Hon'ble Mr D. M. MISRA, MEMBER (JUDICIAL)
Hon'ble Mr R. BHAGYA DEVI, MEMBER (TECHNICAL)

Date of Hearing: 23/05/2023
Date of Decision: 23/05/2023

This appeal is dismissed being withdrawn. For Order, see order dated 23.05.2023 in Customs Appeal No.214 of 2009.

(Order dictated and pronounced in open court)

(D. M. MISRA)
MEMBER (JUDICIAL)

(R. BHAGYA DEVI)
MEMBER (TECHNICAL)

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